COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 152 OF 2015

Dated: 17th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Transmission Corporation Ltd. Appellant(s)

۷s.

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal

Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>14.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt